

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.03.2025


**ORDER NO. 57 of 2025**

Hon'ble President is pleased to partially modify the roster order no. 42 of 2025 for **CESTAT, New Delhi** from **25.03.2025** to **03.04.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 25.03.2025 to 03.04.2025	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.03.2025

**ORDER NO. 58 of 2025**

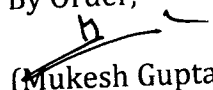
Hon'ble President is pleased to partially modify the roster order no. 45 of 2025 for **CESTAT, Chennai** from **10.03.2025** to **14.03.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 10.03.2025 to 14.03.2025	Mr. K. Anpazhakan, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.03.2025

**ORDER NO. 59 of 2025**

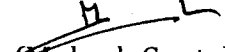
Hon'ble President is pleased to partially modify the roster order no. 49 of 2025 for **CESTAT, Ahmedabad** from **17.03.2025** to **21.03.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 17.03.2025 to 21.03.2025	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar